

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 212
6(ND)16

IN THE MATTER OF:

Sh. Mukesh Thareja ... **Applicant/Petitioner**

Versus

M/s. Thareja Metal Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 397/398

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

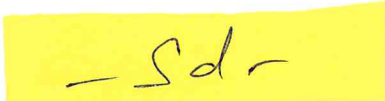
PRESENT:

None

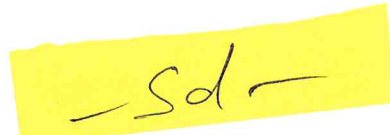
ORDER

Since the documents are not on record, the parties are directed to upload the documents on the DMS.

List the matter on 13th October 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)